

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/636/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati the <sup>th</sup> 28 January, 2020.

Sub: **Station leave Permission.**

Ref:- Letter Nos. DJN/458 dated 27.01.2020 & DJN/459 dated 27.01.2020

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, with your official vehicle, at your own cost, w.e.f. the evening of 27.01.2020 till the morning of 30.01.2020, has been granted/rejected.

Smti Sabnam Chopudhury, Addl. District & Sessions Judge, FTC, Nagaon, in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/631/A, dated 28.1.2020

Copy to: 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rdsr